

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/276/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner called absent. No representation. For passing appropriate orders,
put up on 13.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc